

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1157
TO BE ANSWERED ON 22.12.2017

WELFARE OF ORPHANS BY NGOS

1157. SHRI GOPAL SHETTY:

Will the Minister of Women & Child Development be pleased to state:

- (a) the details of the Non-Governmental Organizations (NGOs) working for the welfare of orphans in the country as on date;
- (b) the financial assistance provided to each of these organizations during each of the last three years and the current year;
- (c) whether some of these NGOs have misused the funds;
- (d) if so, the details thereof; and
- (e) the actions taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a): As per Section 2 (14) (vi) of Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act), a child who does not have parents and no one is willing to take care of, or whose parents have abandoned or surrendered him is included as a child in need of care and protection. And as per Section 2 (57), of JJ Act, a “Specialised Adoption Agency” (SAA) means an institution established by the State Government or by a voluntary or non-governmental organisation and recognized under section 65, for housing orphans, abandoned and surrendered children, placed there by order of the Committee, for the purpose of adoption. Further as per Regulation 58 of Adoption Regulation, 2017 all Child Care Institutions (CCIs) which are not recognized as SAAs shall have linkages with CCI in the district. The primary responsibility in execution of the JJ Act lies with the State Governments. However Central Govt is executing a scheme namely Integrated Child Protection Scheme (ICPS) (now “Child protection Services”) for providing financial assistance to State Governments/UT Administrations, on sharing pattern, for execution of the Act and with the objective to create a safe and secure environment for overall development of children in need of care and protection, which includes orphan/abandoned/surrendered children.

Under “ Child protection Services”, financial assistance is provided to State Governments /UT Administrations for setting up and managing Child Care Institutions (CCIs) by themselves or in association with Voluntary Organisations/Non-Governmental Organisations (NGOs). The State/UT-wise details of NGOs which are getting grants

under the ICPS for maintenance of Child Care Institutions (CCIs) through State Governments/UT Administrations concerned is at **Annexure- I**.

- (b): The Ministry releases grants under ICPS to State Governments/UT Administrations which further release it to concerned NGOs. The details of the grants released to the States/UTs and Child Line India Foundation (CIF) under ICPS during the last three years and the current year is at **Annexure- II**.
- (c): As per Section 54 of JJ Act the State Government appoints inspection Committee consisting of not less than three members who mandatorily visit all institutions atleast once in three months and appropriate action on the report of Committee is taken by the State Government. The State Govt/UT has not reported misuse of the funds.
- (d) & (e): Does not arise.

Statement referred to in reply to part (a) of the Lok Sabha Un-Starred Question No.1157 for answer on 22.12.2017 raised by Shri Gopal Shetty regarding 'Welfare of Orphans by NGOs'.

The State/UT-wise details of NGOs which are getting grants under the ICPS for maintenance of Child Care Institutions (CCIs) through State Governments/UT Administrations concerned as on date is as follows:

| Sl. No. | Name of the State/UT | Institutional Care (Homes) run by NGOs | Specialized Adoption Agency (SAA) run by NGOs |
|---------|--------------------------|---|--|
| | | 2017-18 | 2017-18 |
| 1 | Andhra Pradesh | - | - |
| 2 | Arunachal Pradesh | - | 2 |
| 3 | Assam | 25 | 8 |
| 4 | Bihar | 18 | 10 |
| 5 | Chattisgarh | 30 | 10 |
| 6 | Goa | - | 3 |
| 7 | Gujarat | 23 | 6 |
| 8 | Haryana | 13 | 6 |
| 9 | Himachal Pradesh | 19 | 1 |
| 10 | Jammu & Kashmir | 11 | - |
| 11 | Jharkhand | 14 | 9 |
| 12 | Karnataka | 11 | 17 |
| 13 | Kerala | 2 | 17 |
| 14 | Madhya Pradesh | 40 | 26 |
| 15 | Maharashtra | 47 | 14 |
| 16 | Manipur | 24 | 1 |
| 17 | Meghalaya | 25 | 3 |
| 18 | Mizoram | 27 | 3 |
| 19 | Nagaland | 27 | 4 |
| 20 | Orissa | 84 | 14 |
| 21 | Punjab | - | 5 |
| 22 | Rajasthan | 42 | 3 |
| 23 | Sikkim | 8 | 2 |
| 24 | Tamil Nadu | 146 | 15 |
| 25 | Tripura | 3 | 3 |
| 26 | Uttar Pradesh | 21 | 6 |
| 27 | Uttarakhand | 1 | - |
| 28 | West Bengal | 44 | 30 |
| 29 | Andaman & Nicobar Island | 8 | - |
| 30 | Chandigarh | 1 | 1 |
| 31 | Dadra & Nagar Haveli | - | - |
| 32 | Daman & Diu | - | - |
| 33 | Delhi | 8 | 3 |
| 34 | Lakshadweep | - | - |
| 35 | Puducherry | 23 | 2 |
| 36 | Telangana | - | - |

Statement referred to in reply to part (a) of the Lok Sabha Un-Starred Question No.1157 for answer on 22.12.2017 raised by Shri Gopal Shetty regarding 'Welfare of Orphans by NGOs'.

The details of the grants released to the States/UTs and Child Line India Foundation (CIF) under ICPS during the last three years and the current year is as follows:

| Sl. No. | Name of the State | (Rs. in Lakhs) | | | | | | |
|---------|----------------------------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|----------------------------|
| | | 2014-15 | | 2015-16 | | 2016-17 | | 2017-18 (as on 15.12.2017) |
| | | Amount released | Amount Utilized | Amount released | Amount Utilized | Amount released | Amount Utilized | Amount released |
| 1 | Andhra Pradesh | 301.62 | 275.24 | 238.58 | 500.52 | 110.74 | 586.32 | 1469.88 |
| 2 | Arunachal Pradesh | 130.68 | 84.17 | 571.68 | 92.02 | 52.29 | 179.54 | 155.31 |
| 3 | Assam | 1010.36 | 1332.49 | 597.90 | 1025.07 | 413.64 | 1112.98 | 2932.68 |
| 4 | Bihar | 204.75 | 1721.6 | 2687.89 | 1896.52 | 2787.92 | 1923.33 | 541.56 |
| 5 | Chattisgarh | 821.24 | 1620.47 | 3955.55 | 2086.26 | 527.77 | 1683.25 | 1428.42 |
| 6 | Goa | 100 | 240.11 | 235.25 | 39.68 | 36.83 | 98.27 | - |
| 7 | Gujarat | 1925.75 | 1404.29 | 2328.90 | 1510.37 | 769.95 | 1526.53 | 590.11 |
| 8 | Haryana | 1526.72 | 678.15 | 496.44 | 350.89 | 0.00 | 1224.85 | 315.11 |
| 9 | Himachal Pradesh | 835.71 | 228.25 | 604.04 | 1255.12 | 2345.48 | 2390.26 | 1483.17 |
| 10 | Jammu & Kashmir | 0 | 0 | 113.35 | 0.00 | 43.12 | 114.71 | 624.24 |
| 11 | Jharkhand | 36.03 | 87.32 | 369.88 | 387.42 | 840.11 | 842.14 | 241.88 |
| 12 | Karnataka | 3689.87 | 3747.81 | 1845.24 | 2193.66 | 3720.80 | 3709.53 | 825.26 |
| 13 | Kerala | 1354.35 | 1340.3 | 944.39 | 660.25 | 260.50 | 216.96 | 721.53 |
| 14 | Madhya Pradesh | 1889.69 | 2096.53 | 1116.03 | 2373.81 | 2503.88 | 2535.83 | 708.10 |
| 15 | Maharashtra | 762.32 | 762.32 | 3138.75 | 1975.29 | 2272.33 | 1569.37 | 383.99 |
| 16 | Manipur | 138.48 | 1986.84 | 3082.18 | 1163.81 | 241.34 | 709.47 | 1536.33 |
| 17 | Meghalaya | 2003.83 | 1975.5 | 1469.55 | 1497.88 | 2060.33 | 2060.33 | 446.60 |
| 18 | Mizoram | 1919.02 | 1919.02 | 2079.44 | 2079.44 | 1949.55 | 1949.55 | 1917.51 |
| 19 | Nagaland | 957.41 | 1662.7 | 2257.65 | 1473.21 | 1350.37 | 1447.50 | 1457.45 |
| 20 | Orissa | 2544.82 | 1786.31 | 3309.07 | 2669.74 | 1089.22 | 2580.78 | 1655.96 |
| 21 | Punjab | 507.12 | 570.61 | 820.81 | 515.57 | 581.67 | 718.31 | 143.24 |
| 22 | Rajasthan | 3395.82 | 3654.4 | 3258.92 | 2929.43 | 0.00 | 2267.52 | 2286.60 |
| 23 | Sikkim | 390.24 | 413.88 | 562.00 | 303.74 | 601.18 | NR | 15.36 |
| 24 | Tamil Nadu | 3067.10 | 2804.89 | 825.04 | 4282.78 | 13039.37 | 3648.55 | 2013.12 |
| 25 | Telangana | 2087.59 | 203.53 | 354.88 | 93.94 | 195.64 | 1823.98 | - |
| 26 | Tripura | 1227.34 | 1073.7 | 710.63 | 680.20 | 676.04 | NR | 132.20 |
| 27 | Uttar Pradesh | 1798.90 | 3552.11 | 2884.18 | 3293.57 | 3207.19 | 3109.82 | 1830.67 |
| 28 | Uttarakhand | 83.48 | 11.05 | 66.88 | 3.89 | 15.54 | 187.54 | 196.85 |
| 29 | West Bengal | 2574.04 | 4348.35 | 508.67 | 1067.29 | 6763.87 | 3522.60 | 5073.56 |
| 30 | A & N Island | 145.9 | 0 | 36.03 | 36.03 | 36.88 | 36.76 | 31.66 |
| 31 | Chandigarh | 21.98 | 228.3 | 357.82 | 324.15 | 245.44 | 278.53 | 103.01 |
| 32 | D & N Haveli | 68.61 | 6.71 | 58.66 | 5.84 | 177.59 | NR | 24.82 |
| 33 | Daman & Diu | 80.61 | 32.73 | 82.82 | 57.69 | 126.42 | 80.33 | 21.89 |
| 34 | Delhi | 606.22 | 838.68 | 1363.40 | 931.53 | 978.64 | 1024.94 | 354.33 |
| 35 | Lakshadweep | 0 | 0 | 0.00 | 0.00 | 0.00 | NR | - |
| 36 | Puducherry | 1168.57 | 676.23 | 559.60 | 622.75 | 826.33 | 768.69 | 111.12 |
| 37 | Childline India Foundation (CIF) | 5361.74 | 5988.78 | 5673.08 | 6442.53 | 6315.93 | 6549.66 | 9913.78 |

NR- Not received